

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.36/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES: Shri R. Prasanth
V/s.
M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
			<i>For day Chandra 1/5 Law Firm</i> <i>For Pts.</i>
	<i>Sanjay Jain</i>	<i>Counsel</i> <i>for Respondent</i> <i>No. 1.</i>	<i>Sanjay Jain</i>
	<i>Prachi Manekar</i>	<i>Adv for</i> <i>Respondents</i>	<i>Prachi</i>

ORDER

C.P. No. 36/397/398/CLB/MB/2014

1. Ld. Counsel for both sides are present.
2. Ld. Counsel for the Petitioner is seeking adjournment. Adjournment granted. Let the C.P. be fixed for hearing on **19th December, 2016** listed as first on board.

Dated: 18.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)